

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 26th April, 2019

No. HC.VII-167 (Pt.-V)/2014/2215/A ### Hon'ble the High Court has been pleased to nominate the following Judicial Officer as **Resource Person** for the Advanced CIS Training Programme for Judicial Officers cum Master Trainers, scheduled to be held on **4th – 5th May, 2019 at the West Bengal Judicial Academy, Kolkata-**

Sl. No.	Name	Designation	Contact Details
1.	Dr. Manash Baruah	Judge, Designated Court, Assam, Guwahati (working as Faculty, Judicial Academy, Assam)	Mob. No. -094354-87959 e-mail : rbaruah22@gmail.com

The Officer is to attend the programme accordingly.

No. HC.VII-167 (Pt.-V)/2014/2216/A ### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in an Advanced CIS Training for Judicial Officers cum Master Trainers, scheduled to be held on **4th – 5th May, 2019 at the West Bengal Judicial Academy, Kolkata-**

Sl. No.	Name	Designation	Contact Details
ASSAM			
1.	Shri Jitu Mani Barman	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi	Mob. No. 094350-56764 e-mail: jmbarman.24@gmail.com
2.	Shri Yusuf Azaz	Chief Judicial Magistrate, Hailakandi	Mob. No. 070020-56751(M) e-mail: yusufazaz@aij.gov.in yusufazaz188@gmail.com
MIZORAM			
3.	Dr. HTC Lalrinchhana	Addl. District and Sessions Judge, Aizawl	Mob. No. 094361-58610 e-mail: htcchhana@gmail.com

4.	Gracy L. Bawitlung	Senior Civil Judge-cum-Chief Judicial Magistrate Mamit	Mob. No. 094361-51214 e-mail: gracy.bawitlung@gmail.com
NAGALAND			
5.	Shri Ajongba Imchen	Chief Judicial Magistrate, Dimapur	Mob. No. 094364-31904 e-mail: ajongbaimchen@gmail.com
ARUNACHAL PRADESH			
6.	Shri Tailang Laji	Deputy Registrar, Itanagar Permanent Bench, Naharlagun	Mob. No. 094020-38754 e-mail: itanagar.bench@gmail.com

The Officers are to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-V)/2014/2217 - 2237/A, dated 26.04.2019

Copy forwarded for information and necessary action to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer(s) is / are placed on deputation for participating in the programme on condition that (a) the Officer(s) will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Director, West Bengal Judicial Academy, Kolkata.
8. The Director, Judicial Academy, Assam.
9. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
10. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to inform the nominated participant(s) of his / her State accordingly.

12. The District & Sessions Judge,
Kamrup (M), Guwahati / Darrang, Mangaldoi / Hailakandi

He / she is requested to inform the nominated participant of his / her District accordingly.

13. The Principal District and Sessions Judge, Dimapur.

14. The District & Sessions Judge, Aizawl

15. Shri A. Ramesh Babu, Member (Human Resources), eCommittee, Supreme Court of India.

16. The Nominated Officer concerned.

It is mandatory for each Judicial Officer cum Master Trainer participating in the Advanced Training Programme to bring his / her Laptop since extensive hands on training will be imparted.

Further, the eCommittee, Supreme Court of India will bear the expenses for the Resource Persons and their stay at the concerned Judicial Academy.

17. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.

18. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati

19. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.

20. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.

21. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HERETINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

26/04/19
Registrar (Judicial)

26.04.19